

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. FST-Lit/79/2021-02-Forest Department dated 26.08.2021

GOVERNMENT ORDER NO:- 4376-JK (LD) of 2021

DATED:- 27 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer of Forest Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition ,if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

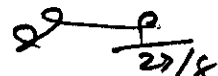
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 27 - 08 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad/Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4376-JK(LD) of 2021 dated 27.08.2021

S No.	Title Of The Case	OIC
1.	PIL: 14/2012- Mohd. Rafiq Zargar Vs. State & Ors.	Sh. Kuldeep Raj, KAS Personnel Officer of the office of Principal Chief Conservator of Forests (HoFF), J&K
2.	PIL: 484/2010- Peoples Welfare Org. Pahalgam Vs. State & Ors.	
3.	PIL: 08/2017- I. Environmental Policy Group through Molvi Peer Noor-UI-Haq Vs. U.o	
4.	PIL: 14/2018- Chain Singh & V/s State & Ors	
5.	Civil PIL No4/ 2020 Poplar trees) Azra Usmail VS UT of J&K	
6.	PIL No 41/2020 Roshni Act Ankur Sharma V/s State of J&K	
7.	PIL No 25/2017 Save Vs State & Ors.	
8.	PIL N ----/2020 I.R. Seghal Vs U.O.I & ors.	
9.	LPA No: 637 (a) - R.B Jodhamal & Ors Vs. State & Ors.	
10.	Civil Suit- M/S Good Will Forest Co. Vs. State & Ors.	
11.	CIMA: 88/2000- State Vs. Haji Mohd. Iqbal.	
12.	Civil Appeal petition- Vinay Chawla Vs. Chief Secy: & Ors.	
13.	CIMA: 26/1996- Malik Qasim Shah Vs. State & Ors.	
14.	CIMA: 188/2004- M/s R.B Jodhamal Vs. State & Ors.	
15.	Execution Petition- OWP: 1308/17- State Vs. Syed & Co.	
16.	CIMA: 249/2016- M/s G.M Tramboo Vs. State & Ors.	
17.	CIMA: 250/2016- M/s G.M Tramboo Vs. State & Ors.	
18.	Revision No: 45/2016- M/s G.M Tramboo Vs. State & Ors.	
19.	SLP: 30633/16- M/s R.B Jodhamal & Ors. Vs. State & Ors.	
20.	Execution petition- M/s Sat Pal & Co.	
21.	Cont: 771/19 in SWP: 1016/17 Syed Tajamul Kazmi Vs. M.K Deviedi & Ors.	
22.	Cont: 133/19 in SWP:	

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	Sudesh Kr. Cho
23.	Cont: 477/19 in OWP: 1199/17 M/s N.S Industries
24.	Cont: 635/18 in SWP: 2927/16 Mohd. Hasham Din & Ors.
25.	COA (W): 56-A/2002- Jai Prakash & Ors. Vs. B.S Jaswal.
26.	Cont: (SWP): 8/2016 in SWP: 390/2014- Yaseen Shah & Ors.
27.	Cont: 701/15 in SWP: 118/10 Gh. Hassan Kawa & anr. Vs. State & Ors.
28.	Cont: 941/2015 in SWP: 1258/14 – Reyaz Ahmad Manglo & another Vs. State.
29.	Cont: 578/18 in SWP: 107/17 Harbans Singh
30.	Cont: 167/2013 in SWP: Dev Raj & Ors.
31.	Contp: 340/18 in SWP: 559/18 Gh. Mohd. Wagay Vs. State & Ors
32.	Cont: 430 in SWP: 2056/15- Gh. Hassan Mir Vs. State & Ors.
33.	Cont: 4/2006- M/s R.B Jodhamal Vs. State & Ors.
34.	Cont: 56/2019- in SWP: /13- Ram Saran Vs. State & Ors.
35.	Cont: 583/17 in SWP: 2858/15 Gh. Nabi Bhat Vs. State & Ors.
36.	Cont:217/12 in SWP: 1475/2010. Mohan Lal Vs. State.
37.	Cont: 37/15 in SWP: 337/14 Ashiq Hussain Ganaie Vs. State & Ors.
38.	Cont: 144/16 in SWP: 2279/15 Sheeraz Ah. Vs. State & Ors.
39.	Cont: 66/17 in SWP: 1459/13 Mushtaq Ah. War & Ors. Vs. State & Ors.
40.	Cont: 784/16 in SWP: 961/16 Mohd. Akbar Malik Vs. State.
41.	Cont: 157/17 in OWP: 472/16 Bashir Ah. Mir Vs. State.
42.	Cont: 3/18 in SWP: 1773/17 Nawaz Ah. Vs. State
43.	Cont: 69/17 in SWP: 2173/13 Mohd. Shafi Dar
44.	Cont: 216/18 in OWP: 1866/17 Nazir Ah. Sheikh Vs. State & Ors.
45.	Cont: 598/18 in SWP: 2350/18 Gulzar Ah. Khan Vs. State & Ors.
46.	246/11 in SWP: 3058/10 Rajinder Kr. & Ors. Vs. Shant Manu & Ors.
47.	Cont: 164/13 in SWP: 1485/12

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	Mushtaq Ah. Vs. Ajaz Iqbal Sheikh (Secy: Fst).
48.	Cont: 502/14 in SWP: 1307/14 Rattan Chand Vs. Ajaz Iqbal Sheikh (Secy: Fst)
49.	Cont: 175/15 in SWP: 82/15 Akhtar Hussain Mir Vs. R.K Gupta (Secy: Fst)
50.	Cont: 635/18 in SWP: 2927/16 Hasham Din Vs. Manoj Kr. Dwidi & Ors.
51.	Cont: 747/18 in SWP: 2914/17 Irshad Ah. Khan & Ors. Vs. Manoj Kr. Dwivedi & Ors.
52.	Cont: 334 Satya Devi Vs. Manoj Pant (PCCF)
53.	Cont: 175/15 in SWP: 82/15 Akhtar Hussain Mir Vs. R.K Gupta (Secy: Fst)
54.	Cont: 747/18 in SWP: 2914/17 Irshad Ahmed Khan & Ors Vs. Manoj Kr. Devidi & Ors.
55.	Cont: 36/12 in SWP: 2526/12 Gh. Hassan Magray Vs. Mr. Vinod Ranjan
56.	Cont: 21/16 in SWP: 1631/12- Zaffar Ah. Jan Vs. State.
57.	Cont: 123/16 in SWP: 2500/11 Ranjit Singh Vs. R.K Gupta
58.	Cont: 97/16 in SWP: 1493/2000 Nair Hussain & anr. Vs. B.R Sharma
59.	Cont: 637/18 in SWP: 2914/17 Mushtaq Ah. & Anr.
60.	Cont: 672/19 in SWP: 684/08 Farooq Ah. Bhat Vs. State & Ors.
61.	Cont: 428/11 in SWP: 1201/10 Gh. Hassan & Ors.
62.	Cont: Farooq Ah. Sheikh & Ors.
63.	Cont: 766/17 in SWP: 2386/17 Reyaz Ah. Vs. State.
64.	Cont: 274/12 in SWP: 799/11 Yashpaul Singh Vs. State.
65.	Cont: 373/19 in SWP: 1141/14 Balbir Singh & Ors.

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